

execution of these projects; and

(c) if so, the details thereof?

WATER RESOURCES (SHRI SIS RAM OLA): (a) The present status of ongoing World Bank aided irrigation projects is as under:

THE MINISTER OF STATE OF THE MINISTRY OF

Sl. No.	Name of the Project	State	Date of Agreement & credit closing date	Amount of Assistance	Utilisation as on 31.08.1997
1.	Punjab Irrigation & Drainage Project	Punjab	09.02.1990	US\$ 161.67M	US\$ 128.67M
			31.03.1998		
2.	Haryana Water Resources Consolidation Project	Haryana	06.04.1994	US\$ 262.14M	US\$ 69.12M
			31.12.2000		
3.	Tamil Nadu Water Resources Consolidation Project	Tamil Nadu	29.04.1995	US\$ 252.30M	US\$ 14.03M
			31.03.2002		
4.	Orissa Water Resources Consolidation project	Orissa	19.12.1995	US\$ 270.57M	US\$ 45.21M
			30.09.2002		
5.	Andhra Pradesh Irrigation Project.	Andhra Pradesh	03.06.1997	US\$ 150.00M	US\$ 00.00M
			31.01.2003		
6.	Dam Safety Assurance & Rehabilitation Project	Multi State	10.06.1991	US\$ 148.884M	US\$ 37.75M
			30.09.1998		
7.	Hydrology Project	-do-	09.06.1995	US\$ 124.82M	US\$ 6.07M
			31.03.2002		

(b) and (c) There is no inordinate delay in the implementation of the projects. However, due to slow pace of work the completion schedule for Dam Safety Assurances and Rehabilitation Project (multi state) has been extended by one year.

Manpower Cost in Defence Expenditure

779. LT. GENERAL PRAKASH MANI TRIPATHI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government took a note of a report

in the Asian Strategic Review published by the Institute for Defence Studies and Analysis (IDSA) wherein it was stated that the Indian defence establishment was making no serious effort to adopt itself to fight future wars; and

(b) if so, the present manpower cost and the manpower cost in the defence expenditure in early 1990?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) Government is aware of the report in question.

(b) The manpower cost since 1991 is given below:

Year	(Rs. in crores) Pay & Allowances in Defence Expenditure
1989-90	4918.00
1990-91	5094.34
1997-98 (BE)*	11227.85

*excludes Rs. 3620 crores provided separately, as a lump-sum to cater to the impact of the recommendations of the Vth Central Pay Commission.

Pakistan Activities along Line of Control

780. SHRI K. PARASURAMAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have received information about Pakistan embarking on any misadventure along the line of control in J&K before winter sets in; and

(b) if so, the measures proposed to be taken by the Government to combat Pakistan Army's aggressive attempts across our border?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b) There is no authentic information about Pakistan having any immediate plan of embarking on a misadventure along line of control. A constant vigil is maintained all along the border. Our forces are prepared to meet any threat posed from across the border.

Battle Tank "Arjun"

781. DR. Y.S. RAJASEKHAR REDDY:

SHRI RUPCHAND PAL:

Will the Minister of DEFENCE be pleased to state:

(a) whether army finds too many defects in Arjun, the country's main battle tank;

(b) if so, the details thereof;

(c) whether the Government are contemplating any alternatives in this regard; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) No, Sir.

(b) to (d) Consequent to excellent results of extensive users trials, the state-of-the-art MBT ARJUN has been cleared by the Army and it has entered production phase. During the course of trials, the Army had suggested some modifications, which will be incorporated during production phase.

Pollution by Eastern Coalfields Ltd.

782. SHRI HARADHAN ROY: Will the Minister of

ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of the Government has been drawn to the acute environmental problems created by the Eastern Coalfields Ltd. in West Bengal; and

(b) if so, the details thereof and the steps taken or proposed to be taken in this regard.

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) Yes, Sir. The mining activities in the Eastern Coalfields in West Bengal have caused environmental pollution problems in the area. Show cause notices were issued by the West Bengal Pollution Control Board. The entire matter was brought to the notice of Hon'ble Supreme Court in Writ Petition No. 3727 (C) of 1985. The Hon'ble Supreme Court has referred the case to the Hon'ble Calcutta High Court.

Establishment of CBSE Schools

785. SHRI A.C.JOS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government propose to open new CBSE schools in Kerala;

(b) if so, the details thereof;

(c) the time by which these are likely to be opened; and

(d) the number of such schools presently in Kerala and the locations thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) No, Sir. However, Kendriya Vidyalaya Sangathan has sanctioned the opening of one Kendriya Vidyalaya at Kalpetta in Wynad District during the current academic year. Navodaya Vidyalaya Samiti plans to open two Navodaya Vidyalayas in Wynad and Trivandrum Districts.

(d) As per information furnished by the CBSE, a statement showing list of schools affiliated to the Board located in Kerala is enclosed.

Statement

List of Schools in Kerala Affiliated to the Central Board of Secondary Education as on 18.11.1997

Sr. No.	Name and Location of the Schools
1	2
1.	Kendriya Vidyalaya No.1, Naval Base, Cochin
2.	Kendriya Vidyalaya No.2, Naval Base, Cochin
3.	Kendriya Vidyalaya, Kozhikode West Hill
4.	Kendriya Vidyalaya, Port Trust, Cochin
5.	Kendriya Vidyalaya No.1, CPCRI Kasargod Kudlu